

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/7(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	BOUNTY TRADING & INVESTMENTS PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearances (via video conferencing/physically)

Ms. Meenakshi Manot, Adv. : Petitioner
Mr. Arun Kumar Mishra, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**